

POST OFFER ADVERTISEMENT MODIPON LIMITED

(hereinafter referred to as "MPL" or "TC" or "Target Company")

Registered Office: Hapur Road, Modinagar, Ghaziabad, Uttar Pradesh - 201204;

Tel. No.: 01232-661800, 01232-661900;

Email ID: modipon@modimangal.in; Website: www.modipon.com;

Open Offer for acquisition of 2,895,330 Equity Shares from shareholders of the Target Company by Modi Intercontinental Private Limited ("Acquirer")

This Post Offer Advertisement is being issued by Corporate Professionals Capital Private Limited, for and on behalf of Modi Intercontinental Private Limited ("Acquirer") in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 09, 2016, Friday in Business Standard (English) - All Editions, Business Standard (Hindi) - All Editions and Mahanayak (Marathi) - Mumbai Edition.

1.	Name of the Target Company	Modipon Limited			
2.	Name of Acquirer	Modi Intercontinental Private Limited			
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	MAS Services Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	May 24, 2017, Wednesday			
b.	Date of Closure of the Offer	June 06, 2017, Tuesday			
6.	Date of Payment of Consideration	June 16, 2017, Friday			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs.10/- per equity share		Rs.10/- per equity share	
7.2	Aggregate number of shares tendered	2,895,330 Equity Shares		200 Equity Shares	
7.3	Aggregate number of shares accepted	2,895,330 Equity Shares		200 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 28,953,300/-		Rs. 2,000/-	
7.5	Shareholding of Acquirer before Agreements / Public Announcement (No. & %)	46,445 Equity Shares (0.59%)		46,445 Equity Shares (0.59%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	NA		NA	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2,895,330 Equity Shares (25.01%)		200 Equity Shares (0.002%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	3,738,632 Equity Shares Rs. 10/- (32.29%)		3,738,632 Equity Shares Rs. 10/- (32.29%)	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	6,680,407 Equity Shares (57.71%)		3,785,277 Equity Shares (32.70%)*	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		2,895,330	Nil	2,895,330	2,895,130
		25.01	NA	25.01	25.008

(*) Post shareholding of Acquirer is 3,785,277 Equity Shares representing 32.70% of the expanded share capital of the Target Company. Other promoters apart from the Acquirer also holds 4,896,282 (Forty Eight Lacs Ninety Six Thousand Two Hundred and Eighty Two) Equity Shares representing 42.29% of the expanded share capital of the Target Company, accordingly, aggregate post offer shareholding of Acquirer along with other existing promoters is 8,681,559 (Eighty Six Lacs Eighty One Thousand Five Hundred and Fifty Nine) Equity Shares representing 74.992% of the expanded share capital of the Target Company.

Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. Hapur Road, Modinagar, Ghaziabad, Uttar Pradesh - 201204;

Issued by Manager to the Offer



**Corporate
Professionals**

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi - 110049

Contact Person: Mr. Manoj Kumar | Ms. Ruchika Sharma

Ph.: 91-11-40622228/91-11-40622248, Fax: 91-11-40622201

Email: manoj@indiaccp.com | ruchika.sharma@indiaccp.com

SEBI Regn. No: INM000011435

On behalf of Acquirer
For Modi Intercontinental Private Limited

Sd/-
Veena Modi

Place: New Delhi
Date: June 22, 2017